

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3358  
ANSWERED ON:12.02.2014  
REVIEW OF CBSE FUNCTIONING  
Mani Shri Jose K.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has reviewed the working of the Central Board of Secondary Education (CBSE);
- (b) if so, the outcome thereof;
- (c) whether the Government has received complaints from parents regarding mismanagement in CBSE recognized educational institutions in the country;
- (d) if so, the details thereof, State-wise;
- (e) whether the Government has initiated any punitive action against these institutions during the last three years and the current year; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b): No such review has been done by the Ministry.

(c)&(d): The Ministry receives sporadic complaints from various stakeholders regarding the schools affiliated to the Central Board of Secondary Education (CBSE). Such complaints are forwarded to the CBSE for consideration and action against the defaulting schools under extant rules. The State-wise number of such complaints is annexed.

(e)&(f): On the receipt of complaints, the Board seeks comments from the schools and a show cause notice is issued against the school if allegations are found to be prima facie correct. The CBSE takes appropriate action after examination of the comments of the school. The Board also conducts an enquiry against such schools and takes punitive action that includes the issue of a warning, restricting the number of sections, downgradation, withdrawal affiliation etc. depending upon the gravity of irregularities committed by the school. A total of 21 schools have been disaffiliated and 5 schools have been downgraded for various reasons of grave violation of Affiliation Bye-Laws during the academic session 2013-14.